

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR  
COURT 49 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 26-10-2020**

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| <b>S.No.</b>                      | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>   | <b>Name of Advocate</b>  |
|-----------------------------------|------------------|-----------------|--|--|
| <b>(Urgent Cases)</b>             |                  |                 |  |  |
| <b><u>EVIDENCE PART HEARD</u></b> |                  |                 |  |  |
| 1                                 | SPL CASE CBI     | 100084/2004     | State of Maharashtra CBI New Delhi<br>Vs<br>K.N.Bhajiwala and 6 others | SPP Mr. R N Sharma<br><br>1-Modi, 3-Tiwari, 4,5-Kadam, 6-Shejpal, 7-Nappinai |
| <b><u>REPLY/SAY</u></b>           |                  |                 |  |  |
| 2                                 | MISC APPLN CBI   | 100897/2020     | Parasmal Kathod<br>Vs<br>CBI ACB Mumbai                                | Indreshkumar Tiwari  |

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| <b>S.No.</b>                        | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>   | <b>Name of Advocate</b>   |
|-------------------------------------|------------------|-----------------|--|---|
| <hr/> (Urgent Cases)                |                  |                 |  |   |
| <b><u>EVIDENCE PART HEARD</u></b>   |                  |                 |  |   |
| 1                                   | SPL CASE CBI     | 100030/2003     | State of Maharashtra ACB CBI<br>Mumbai<br>Vs<br>Seth Vijay Nandlal Sheth           | Ld. SPP.<br>Mr.Sandeep Singh<br><br>Ld.<br>Adv.Mr.Bhanushali<br>- A/4, Ld. Adv.<br>Shri.Deshmukh -<br>A/6, Ld. Adv.<br>Shri.Dhotre - A/6. |
| <hr/>                               |                  |                 |  |   |
| <b><u>HEARING BEFORE CHARGE</u></b> |                  |                 |  |   |
| 2                                   | SPL CASE CBI     | 100064/2015     | The State CBI BS and FC<br>Vs<br>Vimal Jadhavji Maluka @ Vimal<br>Barot and others |   |
| 3                                   | SPL CASE CBI     | 100058/2018     | The State of CBI, ACB<br>Vs<br>Ashish Parmathanand Thakur<br>and others 2          | pp  |

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**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR  
COURT 49 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 28-10-2020**

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| <b>S.No.</b>                      | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>  | <b>Name of Advocate</b>   |
|-----------------------------------|------------------|-----------------|---|---|
| <b><u>ARGUMENTS</u></b>           |                  |                 |   |   |
| 1                                 | CRI APPEAL       | 100035/2018     | Harish K. Pandya @ MA 142/18<br>@ BA 110/18 - Appellant / Orig.<br>Accused<br>Vs<br>The State of Maharashtra - CBI,<br>ACB - Respondent | Rekha Singala   |
| <b><u>HEARING</u></b>             |                  |                 |   |   |
| 2                                 | SPL CASE CBI     | 100025/2012     | The State CBI Mumbai<br>Vs<br>Pradeep Raghunath Moghe   | SPP Ashok<br>Bagoria  |
| <b><u>EVIDENCE PART HEARD</u></b> |                  |                 |   |   |
| 3                                 | SPL CASE CBI     | 100039/2011     | CBI ACB MUMBAI<br>Vs<br>Dhananjay Kumar Sinha and<br>Others   | Ld. SPP<br>Mr.Sandeep<br>Singh<br><br>Adv.Ravi<br>Gurnani,<br>Adv.Amare |

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**CITY CIVIL AND SESSION COURT MUMBAI  
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COURT 49 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 29-10-2020**

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| <b>S.No.</b>                      | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>  | <b>Name of Advocate</b>                             |
|-----------------------------------|------------------|-----------------|---|---|
| <b>(Urgent Cases)</b>             |                  |                 |   |   |
| <b><u>EVIDENCE PART HEARD</u></b> |                  |                 |   |   |
| 1                                 | SPL CASE CBI     | 100024/2009     | State of Maharashtra C.B.I.<br>A.C.B. MUMBAI<br>Vs<br>Ganesh V. Bhandari Others | SPP Ashok<br>Bagoria<br><br>Mane A-1<br>Shukla A-23 |
| <b><u>HEARING</u></b>             |                  |                 |   |   |
| 2                                 | MISC APPLN CBI   | 100109/2020     | Balkrishna R. Chaubey<br>Vs<br>CBI (SCB) Mumbai                                 | D. B. Shukla  |
| 3                                 | MISC APPLN CBI   | 100905/2020     | Madhusudan Gangadhar<br>Sonawane<br>Vs<br>CBI, ACB                              | PP  |

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**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR  
COURT 49 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 31-10-2020**

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| <b>S.No.</b>                      | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>   | <b>Name of Advocate</b>                      |
|-----------------------------------|------------------|-----------------|--|--|
| <b>(Urgent Cases)</b>             |                  |                 |  |  |
| <b><u>EVIDENCE PART HEARD</u></b> |                  |                 |  |  |
| 1                                 | SPL CASE CBI     | 100007/2007     | CBI EOW BOMBAY<br>Vs<br>Mohan Yashwant Kadam 13 Oth. | Adv. Kulkarni                                |
| <b><u>DORMANT FILE</u></b>        |                  |                 |  |  |
| 2                                 | SPL.CASE         | 100023/1997     | State<br>Vs<br>S.Rajendran ors.                      | Spl.PP<br>Vijay Agale - 1<br>Jambawlikar - 7 |

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